GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:3796
ANSWERED ON:19.04.2010
PENSION AND MEDICAL FACILITIES TO JOURNALISTS
Balram Shri P.;Ponnam Shri Prabhakar;Shetkar Shri Suresh Kumar

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government provides pension and medical facilities to accredited journalists and press workers;
- (b) if so, the details thereof and the status of existing guidelines in this regard;
- (c) whether the Government has received any proposal for set up a permanent wage-fixation mechanism for future; and
- (d) if so, the details thereof and the action taken by the Government thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a) & (b): According to the information received from the Ministry of Information & Broadcasting, the Ministry of Health and Family Welfare extends Central Government Health Scheme facility to Journalists accredited at the Headquarters of the Government of India, as per the guidelines issued in this respect.

In addition, newspaper employees are entitled to benefits under Labour Laws like the Employees State Insurance Act, 1948 and Employees Provident Fund and Miscellaneous Provisions Act, 1952.

- (c): No, Madam.
- (d): Does not arise.